

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL CC (C) Nos.10989-10996 and 11110-11114 OF 2014

WITH

INTERLOCUTORY APPLICATION NOS. 1 -8 & 1-5

(Application for condonation of delay in filing the SLPs)

M/S Prem Steels (Pvt.)Ltd. Co. & Etc Etc.

...Petitioners.

-VERSUS-

State of U. P. & Ors.& Etc. Etc.

...Respondents

OFFICE REPORT

SPECIAL LEAVE TO APPEAL CC (C) Nos.10989-10996 of 2014

The matters above-mentioned have been filed by Ms. Rashmi Singh, Advocate on behalf of the Petitioners against the Judgment and Order dated 16th January, 2014 of the High Court of Judicature of Allahabad in Writ Petitions Nos.1887 of 2013, 61200 of 2012, 55781 of 2013, 60232 of 2013, 1891 of 2013, 4656 of 2013, 1892 of 2013, and Writ petition No. 1704 of 2013. There is a delay of 12 days in filing the SLP.

It is submitted that SLP (C)No 13030 of 2014 arising out of common order was listed before the court on 1st July, 2014 along with other connected matters when the court was pleased to direct issue notice. Copy of record of proceedings dated 1st July, 2014 is enclosed herewith.

SPECIAL LEAVE TO APPEAL CC (C) Nos. 11110-11114 of 2014

The matter above-mentioned has been filed by Ms. Rashmi Singh, Advocate on behalf of the Petitioner against the Judgment and Order dated 16th January, 2014 of the High Court of Judicature of Allahabad in Writ Petitions Nos.47757 of 2013, 10543 of 2013, 10548 of 2013, 10536 of 2013 and Writ Petition No. 52904 of 2013. There is a delay of 13 days in filing the SLP.

It is submitted that the above said matter is tagged with SLP(C)CC No. 10989-10996 of 2014 as all are arising out of common order.

The matters above-mentioned are listed before the Hon'ble Court for order.

Dated this the 22nd day of July, 2014.

ASSISTANT REGISTRAR

Copy to :

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